

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 201, 202 and 203 of 2010**

**Dated: 19<sup>th</sup> October, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

**In the matter of:**

**Reliance Infrastructure Ltd. .... Appellant(s)**

**Vs.**

**P.S.E.R.C. & Anr. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Hasan Murtaza

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan

**ORDER**

At the request of the learned Counsel for the State Commission, post the matter for **hearing on 18<sup>th</sup> November, 2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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